

(ग) नई परियोजनाओं में पूँजी-निवेश का प्रस्ताव अथवा मौजूदा परियोजनाओं का विस्तार आधुनिकीकरण उनकी तकनीकी-आर्थिक व्यवहार्यता तथा साधनों की उपलब्धता के आधार पर किया जाता है। केन्द्रीय सरकारी क्षेत्र के अधीन निर्माणाधीन/कार्यान्वयनाधीन प्रमुख परियोजनाओं का ब्योरा लोक उद्यम सर्वेक्षण 1990-91 के खण्ड-I (पृष्ठ संख्या 55) में दिया गया है जिसे दिनांक 5-3-92 को संसद में प्रस्तुत किया गया था।

Disinvestment in public sector undertakings at throw away prices

2329. SHRI PRAMOD MAHAJAN: Will the PRIME MINISTER be pleased to state:

(a) whether Government are aware of the fact that disinvestments of Public Sector Undertakings shares have been done at throw away prices in last one year; and

(b) if so, what are the details thereof and the action taken by Government in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF HEAVY INDUSTRIES AND DEPARTMENT OF PUBLIC ENTERPRISES (SHRI P. K. KHUNGON): (a) and (b) The shares of Public Sector Undertakings have not been disinvested at throw away prices. The average realisation from the sale of shares were quite higher than the reference price fixed within the parameters of guidelines issued by the Controllor of Capital Issues.

Regulation of consumer goods industries

2330. SHRI V. NARAYANASAMY: Will the PRIME MINISTER be pleased to state:

(a) whether Government have decided to regulate the consumer goods industries for balancing foreign exchange inflow on account of dividend payments; and

(b) if so, the results accruing from the scheme?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF INDUSTRIAL DEVELOPMENT) (SHRIMATI KRISHNA SAHI):

(a) As per para 39 B (ii) of the Statement on Industrial Policy tabled in both Houses of Parliament in July, 1991, outflows on account of dividend payments are to be balanced by export earnings over a period of time. This condition continues to be applicable to foreign investment approvals for specified industries in the consumer goods sector though it has been withdrawn from all other sectors from 26th June, 1992 as a part of Government's continuing economic liberalisation and to further stimulate foreign investment.

(b) Since this is a recent measure, it is too early to assess the results.

Proposals from Tamil Nadu Government for starting new industries

2331. SHRI S. MUTHU MANI: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that there are many proposals from the Tamil Nadu Government to start new industries in that State which are pending with the Central Government for a long time;

(b) the number of proposals received from the Tamil Nadu Government to start such new industries so far;

(c) the number of proposals cleared so far;

(d) the number of proposals pending with the Central Government; and

(e) the action taken by Government to clear all the pending proposals so far?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF INDUSTRIAL DEVELOPMENT) (SHRIMATI KRISHNA SAHI): (a) to (e) No application for grant of Letter of Intent from the Tamil Nadu State Public Sector Undertakings/Tamil Nadu Industrial Development Corporation was pending on 30-6-1992.